

**SCHEDULE I
FORM A
PUBLIC ANNOUNCEMENT**

(Regulation 14 of the Insolvency and Bankruptcy Board of India
(Voluntary Liquidation Process) Regulations, 2017)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF
ONSHAPE INDIA PRIVATE LIMITED**

1	NAME OF CORPORATE PERSON	ONSHAPE INDIA PRIVATE LIMITED
2	DATE OF INCORPORATION OF CORPORATE PERSON	24 AUGUST 2015
3	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	REGISTRAR OF COMPANIES - PUNE
4	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U72900PN2015FTC156277
5	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	SURVEY NO. 15, MARISOFT - II, WADGAONSHERI, KALYANI NAGAR, PUNE, MH 411014 IN.
6	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	26 MARCH 2021
7	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	NAME : ANAGHA ANASINGARAJU ADDRESS : 1-2, AISHWARYA SANKUL, 17 G.A. KULKARNI PATH, OPP. JOSHI'S RAILWAY MUSEUM, KOTHRUD, PUNE - 411038 Email id : rp.anagha@kanjcs.com TELEPHONE NO : 020-25466265/ 65204591 REGISTRATION NO : IBBI/IPA-002/IP-N00247/2017-18/10732
8	LAST DATE FOR SUBMISSION OF CLAIM	25 APRIL 2021

Notice is hereby given that the **ONSHAPE INDIA PRIVATE LIMITED** has commenced voluntary liquidation on 26 March 2021.

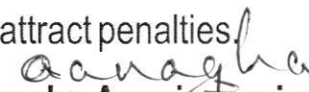
The stakeholders of **ONSHAPE INDIA PRIVATE LIMITED** are hereby called upon to submit a proof of their claims, on or before 25 April 2021, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 29 March 2021

Place : Pune


Anagha Anasingaraju
Liquidator